

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
IB-486/ND/2020

IN THE MATTER OF:

M/s. Dewdrops Mercantile Pvt. Ltd.

..PETITIONER

Vs.

M/s. Metro Management Services Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 13.02.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Harsha Gollamudi, Adv.

For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable 6th March, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**